

plan at reduced fares is un-attractive and is deemed a failure, because Indians and others going abroad are permitted to manage all their expenses within the 100 dollar foreign exchange allowance given to them by Government ;

(b) if so, whether Air India have approached Government to sanction more exchange facilities to foreign-going tourists from India to make it attractive to travel by Air India, failing which the huge seating capacity of jumbo jets will go unutilised ; and

(c) the action proposed to be taken by Government in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) A release of foreign exchange worth 100 US dollars is allowed to persons who have not been abroad in the last three years and who travel by Air India. This is not connected with inclusive fares for groups. It is, however, correct that more foreign travel would be attractive if larger release of foreign exchange were possible.

(b) No, Sir.

(c) Does not arise.

अनुसूचित जातियों और अनुसूचित आदिम जातियों के लिये पृथक होस्टल

1386. श्री मूलचन्द डागा : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार की नीति देश में अनुसूचित जातियों और अनुसूचित आदिम जातियों के लिये पृथक होस्टल बनाने की है ;

(ख) यदि हां, तो उस प्रकार के होस्टल समाज से अस्पृश्यता को समाप्त करने का उद्देश्य कहां तक पूरा कर पायेंगे ; और

(ग) क्या सरकार को कोई ऐसे अम्बेवेदन मिले हैं कि इस प्रकार के होस्टल खोलने से विद्यार्थियों में अलगाव की भावना पैदा होगी ; और यदि हां, तो उन पर क्या कार्यवाही की गई है ?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के० एस्० रामास्वामी) : (क) और (ख). सरकार की नीति केवल अनुसूचित जातियों/आदिम जातियों के लिए छात्रावासों से बचना है। इस उद्देश्य को प्राप्त करने के लिए अनुसूचित जातियों और अनुसूचित आदिम जातियों के छात्रों के लिए स्थापित किए गए छात्रावासों में गैर-अनुसूचित जातियों तथा गैर-अनुसूचित आदिम जातियों के छात्रों के लिए एक निश्चित प्रतिशत स्थान सुरक्षित रखे गए हैं ताकि अनुसूचित जातियों/आदिम जातियों के छात्रों को अन्य छात्रों के साथ मिलने का अवसर मिल सके।

(ग) हमें इस प्रकार का कोई अम्बेवेदन प्राप्त नहीं हुआ है।

Renewal of Visas of Tourists

1387. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether some foreign tourists want to stay in India for a year ; but their visas are not renewed, if so, the reasons thereof ;

(b) the steps being taken to make the renewal of visas less cumbersome ; and

(c) which authorities in India are entitled to renew them ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Normally, foreign tourists are allowed to stay in India for a period not exceeding six months. The cases of those who desire to stay in India for more than six months are examined on the merits of each case.

(b) Regulations for the grant of extension of stay to tourists are already liberal.

(c) Foreigners registration Officers have been empowered to grant extensions for a period not exceeding six months stay in India.